

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:172  
ANSWERED ON:01.03.2005  
FINDINGS OF ANTI-CORRUPTION BRANCH DELHI  
Singh Shri Prabhunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

to the reply given to USQ No. 3308 dated December 21, 2004 and state;

- (a) the details of the findings of the Anti Corruption Branch and action taken thereon; and
- (b) the reasons for not collecting cost of demolition despite the instructions of the Government?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABIAZAD )

(a)&(b): It has been reported by the Divisional Commissioner, Govt. of NCT of Delhi that they have not received the findings of the Anti Corruption Branch. It has also been reported that as per existing practice, cost of demolition are not recovered.